CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 12TH DAY OF FEBRUARY, 2002

Review Application No. 80 of 2001

In

Original Application No.638 of 2000

## CORAM:

## HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

Union of India through Comptroller & Auditor General of India, New Delhi & others

.... Applicants

Versus

Suresh kumar Kushwaha

.... respondents

## ORDER

This review application has been filed against the order dated 19.7.01. There is a short delay which has been explained. The delay is condoned.

I have considered the review application on merits. However, I do not find any error apparent on the face of record calling for review of the order. The review application is rejected.

VICE CHAIRMAN

Uv/